NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/409/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRIPATHI RAO

NAME OF THE RESPONDENT(S)

: IGEN POWER SYSTEM PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Matter called. No representation on both the sides. The **Registry** is directed to issue notice to both of the parties for their presence on the next date of hearing. Put up on 18.08.2017 at 10.30 A.M.

? .n. Lader do.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARFEF TARIQ)
MEMBER (JUDICIAL)

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